

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

Substitution of article 156, etc.)

SHRI P. K. DEO (Kalahandi): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

FOREIGN OWNED PLANTATIONS (NATIONALISATION) BILL*

SHRI C. K. CHANDRAPPA (Cannanore): I beg to move for leave to introduce a Bill to provide for the nationalisation of all the foreign owned plantations in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the nationalisation of all the foreign owned plantations in India."

The motion was adopted.

SHRI C. K. CHANDRAPPA: I introduce the Bill.

COMPULSORY ADULT EDUCATION BILL*

SHRI C. K. CHANDRAPPA (Cannanore): I beg to move for leave to introduce a Bill to provide for funds and facilities and to set up necessary bodies to ensure compulsory adult education in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for funds and facilities and to set up necessary bodies to ensure compulsory adult education in India."

The motion was adopted.

SHRI C. K. CHANDRAPPA: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 74 and 163)

SHRI C. K. CHANDRAPPA (Cannanore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPPA: I introduce the Bill.

*Published in Gazette of India Extraordinary Part II, Section 2, dated 17-6-77.

†Introduced with the recommendations of the Vice-President acting as President.